

Chairman
Sir for your information please, the papers are being sent to press for notification

[TO BE PUBLISHED IN PART II - SECTION 3 - SUB-SECTION (II) OF THE GAZETTE OF INDIA]

Secretary (D)

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
INSURANCE DIVISION


New Delhi, the 2nd March, 2007

NOTIFICATION

W
13/3/07
S.D. (Hr)

S.O..... In exercise of the powers conferred by section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Dr. Sanjiv Misra, Secretary, Expenditure as Part-time Member of the Insurance Regulatory and Development Authority (IRDA) with immediate effect until further orders.

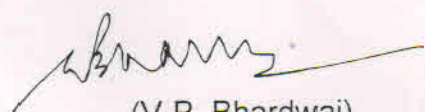
[F. No. 11/6/2003-Ins. III]


(V.P. Bhardwaj)
Director, Government of India

To

The Manager,
Government of India Press,
Mayapuri Press,
New Delhi.

- Copy to:
1. Dr. Sanjiv Misra, Secretary, Expenditure, M/o Finance, North Block,
 2. Chairman, IRDA, Head Office, Hyderabad.
 3. Chairman, LIC, Mumbai.
 4. P.S. to F.M.
 5. PPS to Secy. (FS)
 6. PA to JS (B & I)


(V.P. Bhardwaj)
Director, Government of India